

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order: 10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of January 2018 to March 2018 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses for each financial year under the 2010 Sharing Regulations. Further, as per Regulation



17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Order dated 16.02.2018 had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period January,2018 to March,2018 based upon aforementioned data.

4. Subsequent to aforesaid Order the Commission has issued Order dated 06.11.2018 in petition no. 261/MP/2017 vide which methodology for Sharing of Transmission Charges for associated transmission system of Kudgi Generating Station has been specified. Relevant extract is provided as under.

39 (vi) In the light of the above, as per Regulation 8(6) of the Sharing Regulations, the petitioner is liable to pay the transmission charges till COD of its delayed units Hence, we direct that the annual transmission charges of the associated transmission system (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri-Bidadi and associated bays) as determined or adopted by the Commission shall be considered in PoC mechanism corresponding only to the unit declared under

commercial operation i.e. Unit-I (as per records available in this petition) and the balance transmission charges shall be recovered from NTPC till the remaining units are declared under commercial operation. On COD of Unit-II & Unit-III, proportionate transmission charges corresponding to Unit-II & Unit-III, shall be considered in PoC from their respective CODs.

5. Further the Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

55.

..... After the coming into effect of the 2010 Sharing Regulations, the provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.

6. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period Jan,2018 to Mar,2018 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 16.02.2018:-

a) The methodology of sharing of transmission charges for associated transmission system (ATS) of Kudgi generating station (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri Bidadi and associated bays) as per Order dated

06.11.2018 in Petition no. 261/MP/2017, has been considered. For this Quarter LTA of 1594.99 MW from Kudgigenerating station has been considered for SR beneficiaries and 2/3rd of transmission charges for Kudgi ATS have been considered under PoC. 1/3rd of transmission charges for Kudgi ATS have been allocated to NTPC Kudgi.

b) The sharing mechanisms as directed vide Order dated 6.11.2018 in Petition No. 261/MP/2017 has been followed for BRBCL Generating Station also. For this Quarter LTA of 459.50 MW from BRBCL has been considered for beneficiaries and 2/4th of transmission charges for Nabinagar- Sasaram line has been considered under PoC. 2/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.

c) Monthly Transmission Charges (MTC) for Q4 2017-18 has been revised from Rs 2612.79 Crore to Rs 2630.62 Crore considering following:

a. The final tariff approved vide Commission Order dated 22.02.2018 in Petition No. 13/TT/2017 for Pole-I of HVDC Champa-Kurukshetra in place of the Provisional Tariff considered in the earlier POC Order dated 16.02.2018.

b. The tariff approved vide Order dated 6.11.2018 in Petition No. 205/TT/2017 for Pole-II of HVDC Champa-Kurukshetra

c. The tariff of POWERGRID Kala-Amb Transmission system, inadvertently considered in the PoC pool vide earlier POC Order dated 16.02.2018, has been excluded.

d) The sharing mechanism in respect of HVDC Champa-Kurukshetra is as directed by Commission in Petition No. 20/RP/2018 vide Order dated 31.07.2019.



7. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations, 2010 and amendments thereof.

8. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period January, 2018 to March, 2018. All other parameters shall be governed by CERC Order dated 16.02.2018.

9. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period Jan, 2018 to Mar, 2018 is provided at Annexure I.

10. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

11. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

12. **Sd/-**
(I. S. Jha)
Member

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(P.K Pujari)
Chairperson



Annexure-I

PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (January 2018 - March 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Jaypee Power Ventures Ltd. (JPVL)	332692	26292	41872
2	Rajasthan	332692	26292	41872
3	Haryana	301110	26292	41872
4	Uttarakhand	269527	26292	41872
5	Uttar Pradesh	237945	26292	41872
6	Punjab	174780	26292	41872
7	Budhil+ Lanco Green	143198	26292	41872
8	Delhi	143198	26292	41872
9	LancoAnpara	143198	26292	41872
10	AD Hydro	80034	26292	41872
11	Chandigarh	80034	26292	41872
12	Himachal Pradesh	80034	26292	41872
13	Jammu Kashmir	80034	26292	41872

Slabs for PoC Rates- Southern Region (January 2018 - March 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)	Kudgi transmission charges to be paid by NTPC Kudgi (Rs/Month)
1	Andhra Pradesh	332692	26292	14943	
2	Karnataka	332692	26292	14943	
3	Telangana	332692	26292	14943	
4	SembcorpGayathri Power Ltd (SGPL), AP	174780	26292	14943	
5	TPCIL	174780	26292	14943	
6	Kerala	143198	26292	14943	
7	Tamil Nadu	111616	26292	14943	
8	Coastal Energen	80034	26292	14943	
9	Goa-SR	80034	26292	14943	
10	Meenakshi Energy Private Ltd	80034	26292	14943	
11	Pondicherry	80034	26292	14943	
12	NTPC Kudgi				62986000



Slabs for PoC Rates -North Eastern Region (January 2018 - March 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Assam	269527	26292	8037
2	Mizoram	269527	26292	8037
3	Nagaland	206363	26292	8037
4	Manipur	143198	26292	8037
5	Meghalaya	143198	26292	8037
6	Arunachal Pradesh	111616	26292	8037
7	Tripura	80034	26292	8037

Slabs for PoC Rates - Western Region (January 2018 - March 2018)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for WR (Rs./MW/Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACB Ltd	332692	26292	8037	
2	DB Power	332692	26292	8037	
3	Jindal	332692	26292	8037	
4	Maharastra	332692	26292	8037	
5	MB Power	332692	26292	8037	
6	Spectrum Coal & Power	332692	26292	8037	
7	TRN Energy Pvt. Ltd.	332692	26292	8037	
8	Jindal Stg-II, Tamnar	301110	26292	8037	
9	KSK Mahanadi	301110	26292	8037	
10	Gujarat	269527	26292	8037	
11	Adani Power Ltd.	237945	26292	8037	349938039
12	Goa	206363	26292	8037	
13	Chhattisgarh	174780	26292	8037	
14	D&D	174780	26292	8037	
15	Madhya Pradesh	174780	26292	8037	
16	Chhattisgarh_Inj	143198	26292	8037	
17	DNH	143198	26292	8037	
18	RKM PowergenPvt Ltd	111616	26292	8037	
19	Torrent Power	80034	26292	8037	

Slabs for PoC Rates - Eastern Region (January 2018 - March 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar-Sasaram (Rs/Month)
1	Bihar	269527	26292	8037	
2	Orissa	269527	26292	8037	
3	GMR Kamalanga	206363	26292	8037	
4	West Bengal	206363	26292	8037	
5	DVC	174780	26292	8037	
6	Jharkhand	143198	26292	8037	
7	Bangladesh	80034	26292	8037	
8	Sikkim	80034	26292	8037	
9	West Bengal_Inj	80034	26292	8037	
10	BRBCL Nabinagar				14639125